NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

: TCP/60/2016

: S. Pathmakumar & another

: Malabar Hotels Private Limited and 7 others

: 397/398, 111

S.No. NAME (IN CAPITAL)

DESIGNATION

Petitioner

SIGNATURE

REPRESENTATION BY WHOM

COUNSEL FOR RISRIT

1. SRINIVAS VIJAYKUMAR

S. PATHMARRIMAN

3 Kannan P. T.

For Me Formadal Experientes Coursel for Respondents

No. 2, 6 to 1.

4. Warren Kuman Murlhi For Respondent 7

For Respondent 7 Coursel for R-5

DEV E-SHWAAR: J For Mls. Chirakumar &

Sures h

ORDER

Counsel for petitioner present and stated that the senior counsel could not attend the Tribunal as he is unwell. He prayed for time to make submissions. Counsels for R1 & R17, R2, R6, R5, and R7 are present. Time is enlarged at request to make submissions in CA 195/2017. Put up on 23.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc